

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-226**  
IB-291(ND)/2020

**IN THE MATTER OF:**

S & M Marketing Services Pvt Ltd.

....APPLICANT

**SECTION**

U/s 59(7) IBC code 2016

**26.02.2020**

**Order delivered on**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SMT SUMITA PURKAYASTHA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Kamal Kirti, Advocate


For the Respondent :

For the Intervener :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 23.03.2020.

  
**(Madhu Narula)**  
**Court Officer**